

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1387  
ANSWERED ON:27.11.2009  
EDUCATION LOAN  
Antony Shri Anto

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Indian Banks` Association is following the Government policies for granting educational loan to the students from weaker the sections;
- (b) whether the Government has received any complaints regarding the non payment/denial of educational loans by banks; and
- (c) if so, details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): The Model Educational Loan Scheme formulated by Indian Banks` Association (IBA) has the main emphasis that every meritorious student though poor is provided with an opportunity to pursue education, in India or Abroad with the financial support from the banking system with affordable terms and conditions. The objective is that no deserving student is denied an opportunity to pursue higher education for want of financial support. The IBA has reported that banks have been following the Scheme in letter and spirit.

(b)& (c): Specific complaints regarding non sanctioning/delay in sanctioning loans received, if any, are taken up with the concerned banks for remedial action.